

08.02.2012

O.A. No. 817/2006

**Hon'ble Mr. Justice S.C. Sharma, J.M.
Hon'ble Ms. Jayati Chandra, A.M.**

Even at the time of revising the list, none is responding for the applicant. However, Sri N.P. Shukla, Advocate is present for the respondents. Hence, O.A. is dismissed in default of the applicant.

J.C.

A.M.

J.M.

J.M.

/M.M/